GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:6883 ANSWERED ON:17.05.2012 NEW OIL BLOCKS Shantha J.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has declared new oil blocks recently;
- (b) if so, the details thereof;
- (c) the percentage of expected oil production likely to be met from the oil blocks of Karnataka; and
- (d) the total quantity of crude oil extracted from the wells in Karnataka during the last three years and the cost involved therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N.SINGH)

- (a) and (b). Yes, Madam. Ninth bid round of New Exploration Licensing Policy (NELP-IX) was launched on 15th October, 2010. 34 blocks (8 deepwater, 7 shallow water and 19 onland blocks) covering about 88,807 Sq km area were offered. A Total of 74 bids were received for 33 blocks. 16 blocks has been awarded by the Government to successful bidders. Out of these, Government has signed 13 Production Sharing Contracts (PSCs) with the awarded Company/Consortium on 28th March, 2012.
- (c) Under the PSC regime, no exploration block has so far been awarded in the State of Karnataka.
- (d). Does not arise in view of (c) above.